सत्यमेव जयते

आयकर अपीलीय अधिकरण, पुणे

INCOME-TAX APPELLATE TRIBUNAL ,PUNE

(Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 10.08.2026 to 14.08.2026.

BENCH	*Court Room No.*	*Hon'ble Vice President / Members*
A & SMC	*No.1*	***Shri R.K.Panda, V.P & Ms Astha Chandra, J.M***
B & C	*No.2*	***Shri Pavan Kumar Gadale, J.M & Dr Dipak P Ripote, A.M***

Note: *1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.*

a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in.

c. pune.cit.itat1@incometax.gov.in

2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.

3. Shri Manish Borad, Hon'ble A.M & Shri Vinay Bhanore, Hon'ble J.M will be on tour to ITAT, Panaji, for the period from 10.08.2026 to 21.08.2026.

4. 01 Part Heard case fixed in Bench-B, before Shri R.K.Panda, Hon'ble V.P & Ms Astha Chandra, Hon'bl J.M on 10.08.2026(Monday)

Date.29.07.2026.

Sd-

(R.K.Panda)
Vice-President

Annexure

आयकर अपीलीय अधिकरण, पुणे

a. *The parties who are interested to have **'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software:***

For the appeals fixed for hearing between 10.08.2026 to 14.08.2026.

'A' & 'SMC' Bench	*Meeting No.*	***2642 623 9640***
	Password	***123456***
	Time:	***10.30***

'B' & 'C' Bench	*Meeting No.*	***2640 458 9852***
	Password	***123456***
	Time:	***10.30***

By order

Pune,
Dated :29.07.2026.

Assistant Registrar
सहायक पंजीकार

दूसरी मंजिल, महाराष्ट्र जीवन प्राधिकरण, सेंट मेरी स्कूल के पास,463 , स्टावेली मार्ग, पुणे4001 411 –
2nd Floor, Maharashtra Jeevan Pradhikaran, Near St. Mary's School, 463, Stavely Road, Pune – 411 001
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